



**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 11<sup>th</sup> Oct, 2022

**NOTICE**

Please take notice that the following matters adjourned in the Court of Chairperson on 27.09.2022. The next date is indicated below:-

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Review Application No. 3 of 2022 in Comp. App. (AT) No. 346 of 2018	ICICI Bank Ltd. Vs. Union of India & Ors	27.09.2022	20.10.2022
2.	I.A. No. 593 of 2019, 2966 of 2020 & 785, 786 of 2021 & 296, 427, 429, 557, 586, 645, 1709, 3115, 3579 of 2022 in Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors.  <b>With</b>	27.09.2022	20.10.2022
3.	Comp. App. (AT) No. 347 of 2018	Infrastructure Leasing and Financial Services Ltd. Vs. Union of India & Ors.  <b>With</b>	27.09.2022	20.10.2022

4.	Comp. App. (AT) No. 120 of 2021	Indian Bank & Ors. Vs. Infrastructure Leasing & Financial Services Ltd. & Ors.	27.09.2022	20.10.2022
----	------------------------------------	---	------------	------------

By order of Hon'ble Chairperson

-Sd/-

Registrar